

(d) and (e). The coal based plants have been incurring losses since inception on account of poor capacity utilisation resulting from design deficiencies and equipment imbalances, inadequate power and poor quality of coal. Besides revamping proposals, corrective steps already taken are:

(i) Setting up Captive Power Plant at Talcher;

(ii) Improvement of coal quality supplied to Talcher;

(iii) Setting up additional steam generation facilities at both Ramagundam and Talcher; and

(iv) Replacement and renewal of equipment.

*[Translations]*

**Exploitation of Child Labour**

\*18. SHRIMRUTYUNJAYA NAYAK Will the PRIME MINISTER be pleased to state:

(a) whether a large number of children are being sent as labourers from Orissa to other States where they are being exploited;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken to check this exploitation?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P.A. SANGMA):

(a) As per the information given by the Government of Orissa, there is no report

regarding large number of children being sent as labourers from Orissa to other States where they are being exploited.

(b) and (c). Do not arise.

**Requirement of DDA Flats**

\*19. SHRI B.L. SHARMA PREM: SHRI MADAN LAL KHURANA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether in view of the increasing population of Delhi, the Delhi Development Authority has conducted any survey to ascertain the number of flat required and the total number of flats available at present in Delhi.

(b) the action being taken by DDA to construct flats as per the requirement of Delhi; and

(c) the number of flats allotted by DDA during each of the last three years, category wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No specific survey has been conducted.

(b) DDA is maximising its efforts to increase house construction. Allotments to cooperative societies are also being made to increase the number of dwelling units.

(c) The details of flats allotted by DDA during the last three years are given in the Statement laid on the Table of the Sabha.

## STATEMENT

The details of flats allotted by the DDA during the last 3 years are as under.

S. No.	Year	No. of flats allotted category - wise						Total No. of flats allotted*
		MIG	LIG	JANTA	SFS	5	6	
1	2	3	4	5	6	7		
1.	1988-89	4675	8319	7774	11,379		32,147	
2.	1989-90	2796	9361	9715	3,573		25,445	
3.	1990-91	800	4497	8315	1,480		15,092	

In addition, 1356 flats were constructed/allotted during the last three years by the Slum Department under Special Housing Registration Scheme, 1985.

\* The figures of allotted units include those flats taken up for construction in the previous years and available for allotment during relevant years.